

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) 5 (five) passengers were died in the incident of bomb blast in the Dibrugarh-Delhi Rajdhani Express in December, 2007.

(b) All the 5 (five) persons who died in the blast were *bonafide* passengers. In this connection, Government Railway Police Station, Bokajan registered a case *vide* No. 03/07 dated 13.12.2007 under section 120(B)/121/121(A)/302, 338 and 429 IPC (Indian Penal Code) read with section 3 and 4 Explosive substance Act. However, the blast incident has been investigated by the Bomb Disposal Unit of National Security Guards (NSG). The investigation has concluded that IEDs have figured in a big way for terrorist groups and these disgruntled elements of the society trying to enforce their writ on the society and the State. The only effective counter measure against them is preventing them by being more vigilant.

Accordingly, all the Chiefs Security Commissioner, Railway Protection Force have been advised to take necessary action on the preventive measures suggested by National Security Guard *viz.* real time actionable intelligence, access control to Railway stations, patrolling of Railway tracks, institutional mechanisms to control the procurement and use of commercially available explosives, creating public awareness about the items use in IED blasts by the militant organizations, training of the security staff and blast site management etc.

(c) Compensation is paid only after a decree is awarded on a claim filed in this regard in the Railway Claims Tribunal. So far, no decree has been awarded.

#### **Introduction of Kaifiyat Mail train**

134. SHRI ABU ASIM AZMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal under active consideration of Government to introduce a Kaifiyat Mail train between New Delhi-Azamgarh-New Delhi on the pattern of Lucknow Mail between new Delhi-Lucknow-New Delhi for the facility of the public;

(b) if so, the details thereof and by when this new mail train is expected to be introduced; and

(c) if not, the reasons for a favour with Lucknow and discrimination with Azamgarh though both these districts are in Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) No, Sir.

(b) Does not arise.

(c) A direct daily service namely 2225/2226 Kaifiyat Express is available between Azamgarh and Delhi Jn. which is equally convenient terminal of the Capital city.

#### **Rail coach factory in Andhra Pradesh**

135. SHRIMATI T. RATNA BAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has decided to set up railway coach factory in some States;

(b) if so, the complete details thereof;

(c) whether there is a long pending demand to set up coach factory in the coastal areas especially in Visakhapatnam, East and West Godavari districts in Andhra Pradesh; and

(d) if so, the action taken by Government, so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) Yes, Sir.

(b) It is proposed to set up Rail Coach Factories at Rae Bareilly in Uttar Pradesh and Palakkad in Karala.

(i) Rail coach factory at Rae Bareilly has already been sanctioned in the year 2006-07 at an anticipated cost of Rs. 1685 crores. The work for its setting up is under execution.

(ii) Detailed Project Report for setting up rail coach factory at Palakkad in Kerala is under examination of Ministry of Railways where after approval of Planning Commission, Cabinet Committee on Economic Affairs shall be sought before it is put up for Parliamentary approval.

(c) Demand for setting up coach manufacturing facilities in different parts of Andhra Pradesh have been received from time to time.

(d) Coach manufacturing facilities are set up keeping in view the Railway's overall requirement of coaching stock. It is mentioned that coach manufacturing facilities existing on Indian Railways/Public/Private Sector and those already planned on Indian Railways are sufficient to meet the requirement of coaches. As such, there is no proposal under consideration for setting up another railway coach factory in the coastal areas, especially in Visakhapatnam, East and West Godavari districts of Andhra Pradesh.

#### **Extension of rail line to Garo hills**

136. SHRI THOMAS SANGMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to extend the railway line connection to Garo hills from Goalpara to meet the long standing demands of the people of the State of Meghalaya and to improve trade and commerce of the region as well;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) to (c) No, Sir. However, a survey for new line from Jogighopa to Silchar has been taken up.